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has been sanctioned at a cost of about Rs. 7 crores and the work is in progress. It will take about 2* years to complete the same.

On the Ernakulam-Trivandrum section, the utilisation of capacity is between 64-73 per cent. There is, therefore, enough capacity to meet the requirements of traffic and doubling of the section is not justified or necessary for the present.

*10. [Transfered to the 24th November, 1977.]

Screening of Tamil Films in the Tamil Nadu Expresss

- •11. SHRI U. R. KRISHNAN: Will the Minister of RAILWAYS be pleased to state:
- whether it is a fact that no Tamil film has so far been screened on the closed circuit T.V. in the Tamil Nadu Express; and
- (b) if so, whether Government propose to introduce Tamil films for screening in that train?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Yes, Sir.

(b) It is proposed to screen regional language films also in future.

Increase in the Strength of Judges in the **Supreme Court and High Courts**

*12. SHRI MULKA GOVINDA REDDY: SHRI F. M. KHAN:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state;

- (a) whether Government to increase the number of Judges in the Supreme Court and the various High Courts; and
- (b) it so, to what extent their num ber is likely to be increased in each case?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) Yes, Sir.

(b) A statement is laid on the Table of the House.

Statement

It is proposed to introduce a Bill to increase the strength of judges in the Supreme Court by four. The sanctioned strength has been increased recently in the following High Courts with effect from the dates the posts are filled up: -

Name of the High Cou	rt Increased by
1. Allahabad High Court	3 extra posts of Additional Judges
 Himaehal Pradesh High Court 	ı extra post of Addi tional Judge
3. Karnataka High Court	1 extra post of per manent Judge and 1 extra post of Addi- tional Judge
4. Madhya Pradesh High Court	6 extra posts of Addi- tional Judges
5. Patna High Court	3 extra posts of Additional Judges

If proposals regarding any other High Court are received, they will be given full consideration.

Reduction in the prices of oil

*13. SHRI JAGDISH JOSHI: SHRI JAGAN NATH BHARDWAJ: SHRI PIARE LALL KUREEL URF PIARE LALL TALIB: SHRI KHURSHED ALAM KHAN:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that the Indian Oil Corporation made a record profit during 1976-77;
- (b) if so, to what extent is this profitability attributable to the upward revision of sale prices; and